

## THE HIGH COURT OF KERALA



Kochi : 682 031

Dated : 24.09.2018

PROCEEDINGS

High Court Establishment- filling up of vacancies in the category of Assistant Section Officer - orders issued

- Read : 1. High Court proceedings No. A5 – 91535/2017(2) dated 02.08.2018  
2. High Court proceedings No. A5 – 91535/2017(1) dated 31.08.2018


Order No-A2-428/2017(2)

The following Senior Grade Assistants, High Court in the scale of pay of ₹ 30700-65400 are promoted as Assistant Section Officers, High Court in the scale of pay of ₹ 32300-68700 retrospectively with effect from the dates and in the vacancies mentioned against their names.

<i>Sl. No.</i>	<i>Name</i>	<i>Date of effect</i>	<i>Vacancy</i>
1.	Sri. Harisankar G.	02.08.2018	Vice Smt. Aarathi M. Das, Assistant Section Officer, High Court promoted as SO/CO, High Court as per the High Court proceedings read (1) above
2.	Smt. Nibi Michael	02.08.2018	Vice Sri. K. Shaji Nair, Assistant Section Officer, High Court promoted as SO/CO, High Court as per the High Court proceedings read (1) above
3.	Sri. Davood A. K. (On deputation to KAT, Thiruvananthapuram w.e.f. 09.08.2017. He is allowed to continue on deputation)	02.08.2018	Vice Sri. John Varghese, Assistant Section Officer, High Court promoted as SO/CO High Court as per the High Court proceedings read (1) above

<i>Sl. No.</i>	<i>Name</i>	<i>Date of effect</i>	<i>Vacancy</i>
4.	Sri. Midhun Varghese Paul	02.08.2018	Vice Sri. Davood A. K. (Sl. No. 3) allowed to continue on deputation
5.	Sri. Rajeev A. V. (On deputation to KAT, Thiruvananthapuram w.e.f. 10.03.2016. He is allowed to continue on deputation)	31.08.2018	vice Smt. Vidhya G., Assistant Section Officer, High Court promoted as SO/CO, High Court as per the High Court proceedings read (2) above
6.	Smt. Poornima M. M.	31.08.2018	Vice Sri. Rajeev A. V. (Sl. No. 5) allowed to continue on deputation

(By Order)

  
Sureshkumar D.  
Assistant Registrar  
dt.

To

The persons concerned.

Sri. Davood A. K. and Sri. Rajeev A. V., Assistant Section Officers (through the Registrar, Kerala Administrative Tribunal, Thiruvananthapuram)

The Registrar, Kerala Administrative Tribunal, Thiruvananthapuram (with C/L)

The Joint Registrars, High Court

The Private Secretary to the Chief Justice, High Court.

The Public Relations Officer, High Court.

The Assistant Registrars concerned and Chief Librarian, High Court

The Section Heads concerned

The Finance Wing, High Court

The 'G' (Accounts - II & III) sections, High Court

The IT Section, High Court (for uploading in website)

The Confidential Assistants to the Registrars and Additional Registrar  
(General Administration), High Court

The Administrative Records Section, High Court

The file.